Four laning of National Highway 91

- 104. SHRI GULAM RASOOL BALYAWI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to refer to answer to Starred Question 95 given in the Rajya Sabha on the 14th July, 2014 and state:
- (a) the present condition of the Ghaziabad-Aligarh-Kanpur National Highway No. 91;
- (b) whether four laning of this highway from Ghaziabad to Aligarh has been completed;
- (c) how much work has been done between Aligarh and Kanpur on the highway; and
 - (d) by when the remaining work would be completed?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) Ghaziabad to Aligarh section of Ghaziabad - Aligarh - Kanpur National Highway No. 91 is in good condition and from Aligarh to Kanpur, it is being maintained in motorable condition through maintenance work.

- (b) Out of total length of 126.30 kms of NH-91 between Ghaziabad and Aligarh, 4-laning in 121 kms has been completed.
- (c) For 4-laning of Aligarh to Kanpur section of this National Highway, preparation of Detailed Project Report (DPR) is in progress.
- (d) The remaining work of 4-laning of 5.30 kms length between Ghaziabad and Aligarh is likely to be completed by December, 2016 after resolving the bottlenecks on account of availability of hindrance free land. As regards 4-laning of Aligarh to Kanpur section, it is premature to indicate the date of completion.

Monetisation of toll roads/ highways

- 105. SHRIMATI RENUKA CHOWDHURY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether Government has identified certain toll roads/highways for monetisation;
 - (b) if so, the details thereof; and
- (c) the steps taken by Government to ensure that proceeds from such monetisation is used for new roads as well as maintenance of National Highways?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (c) A proposal for monetization of completed public funded National Highway (NH) projects through Toll-Operate-Transfer (TOT) mode is under active consideration of the Ministry.

Consultation with States on draft Road Transport and Safety Bill

- 106. SHRI HUSAIN DALWAI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether the consultation process with States on the draft Road Transport and Safety Bill has been completed;
 - (b) if so, the response of the States to the draft Bill;
 - (c) if not, the reasons for the inordinate delay;
- (d) whether Government has a provisional timeline for introduction of the said Bill in the Parliament; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (e) The draft Road Transport and Safety Bill, 2015 is still in consultation stage. The latest version of the draft Bill has been sent to State Governments/Union Territory Administrations for their comments/ suggestions. The Bill will be sent to the Cabinet Secretariat for introduction in the Parliament as and when comments/suggestions from all the State Governments/Union Territory Administrations are received and examined.

Companies blacklisted by NHAI

†107. SHRI MAHENDRA SINGH MAHRA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the National Highways Authority of India (NHAI) has imposed fine on some road constructing companies for poor quality of construction and has also blacklisted them:
- (b) if so, the names of these companies and the details of the amount of fine imposed on them;
- (c) whether Government has waived the fine imposed on the blacklisted companies and thus removed them from the blacklist; and

[†]Original notice of the question was received in Hindi.